Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951.

- (1) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 2011 published in Notification No. G.S.R. 919(E) in Gazette of India dated 30<sup>th</sup> December, 2011.
- (2) The Indian Administrative Service (Pay) Second Amendment Rules, 2011 published in Notification No. G.S.R. 920(E) in Gazette of India dated 30<sup>th</sup> December, 2011.
- (3) The Indian Administrative Service (Fixation of Cadre Strength) Amendment Regulations, 2011 published in Notification No. G.S.R. 921(E) in Gazette of India dated 30<sup>th</sup> December, 2011.
- (4) The Indian Administrative Service (Pay) Amendment Rules, 2011 published in Notification No. G.S.R. 922(E) in Gazette of India dated 30<sup>th</sup> December, 2011.
- (5) The All India Services (Death-cum-Retirement Benefits) Amendment Rules, 2012 published in Notification No. G.S.R. 56(E) in Gazette of India dated 31<sup>st</sup> January, 2012.
- (6) The Indian Administrative Service (Fixation of Cadre Strength) Amendment Regulations, 2012 published in Notification No. G.S.R. 93(E) in Gazette of India dated 16<sup>th</sup> February, 2012.
- (7) The Indian Administrative Service (Pay) Amendment Rules, 2012 published in Notification No. G.S.R. 94(E) in Gazette of India dated 16<sup>th</sup> February, 2012.
- (8) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 2012 published in Notification No. G.S.R. 143(E) in Gazette of India dated 13<sup>th</sup> March, 2012.
- (9) The Indian Forest Service (Pay) Second Amendment Rules, 2012 published in Notification No. G.S.R. 144(E) in Gazette of India dated 13<sup>th</sup> March, 2012.
- (10) The Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regulations, 2012 published in Notification No. G.S.R. 145(E) in Gazette of India dated 13<sup>th</sup> March, 2012.
- (11) The Indian Forest Service (Pay) Second Amendment Rules, 2012 published in Notification No. G.S.R. 146(E) in Gazette of India dated 13<sup>th</sup> March, 2012.
- (12) The Indian Forest Service (Fixation of Cadre Strength) Third Amendment Regulations, 2012 published in Notification No. G.S.R. 216(E) in Gazette of India dated 17<sup>th</sup> March, 2012.
- (13) The Indian Forest Service (Pay) Third Amendment Rules, 2012 published in Notification No. G.S.R. 217(E) in Gazette of India dated 17<sup>th</sup> March, 2012.
- (14) The Indian Forest Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 2012 published in Notification No. G.S.R. 218(E) in Gazette of India dated 17<sup>th</sup> March, 2012.
- (15) The Indian Forest Service (Pay) Fourth Amendment Rules, 2012 published in Notification No. G.S.R. 219(E) in Gazette of India dated 17<sup>th</sup> March, 2012.

...(Interruptions)

(Placed in Library, See No. LT-6644/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir,

I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Tiruchirappalli, for the year 2010-2011, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Tiruchirappalli, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-6645/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Uttarakhand Rashtriya Madhyamik Shiksha Abhiyan, Dehradun, for the year 2009-2010, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Uttarakhand Rashtriya Madhyamik Shiksha Abhiyan, Dehradun, for the year 2009-2010.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT-6646/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the University of Delhi (Part I & II), Delhi, for the year 2010-2011.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Delhi, Delhi, for the year 2010-2011.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT-6647/15/12)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Sikkim University, Gangtok, for the year 2010-2011, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sikkim University, Gangtok, for the year 2010-2011.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT-6648/15/12)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Technology, Kokrajhar, for the year 2010-2011, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Technology, Kokrajhar, for the year 2010-2011.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT-6649/15/12)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Practical Training (Eastern Region), Kolkata, for the year 2010-2011, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Practical Training (Eastern Region), Kolkata, for the year 2010-2011.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT-6650/15/12)

(i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 2010-2011,

alongwith Audited Accounts.

(15)

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 2010-2011.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT-6651/15/12)

- (i) A copy of the Annual Report (Hindi and English versions) of the Sant Longowal Institute of Engineering and Technology, Sangrur, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sant Longowal Institute of Engineering and Technology, Sangrur, for the year 2010-2011.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT-6652/15/12)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Industrial Engineering, Mumbai, for the year 2010-2011.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Industrial Engineering, Mumbai, for the year 2010-2011, together with Audit Report thereon.
  - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Industrial Engineering, Mumbai, for the year 2010-2011.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT-6653/15/12)

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Indian School of Mines, Dhanbad, for the year 2010-2011, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian School of Mines, Dhanbad, for the year 2010-2011.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT-6654/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): Sir, I beg to lay on the Table a copy of the Nalanda University Statutes, 2012 (Hindi and English versions) published in the Notification No. S/321/23/2011 in weekly Gazette of India dated the 6<sup>th</sup> April, 2012 under sub-section (2) of Section 42 of the Nalanda University Act, 2010.

(Placed in Library, See No. LT-6655/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI ASHWANI KUMAR): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the

- National Agri-Food Biotechnology Institute, Mohali, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Agri-Food Biotechnology Institute, Mohali, for the year 2010-2011, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Agri-Food Biotechnology Institute, Mohali, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-6656/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the Bharat Sanchar Nigam Limited and the Department of Telecommunications for the year 2012-2013.

(Placed in Library, See No. LT-6657/15/12)

(2) Memorandum of Understanding between the Mahanagar Telephone Nigam Limited and the Department of Telecommunications for the year 2012-2013.

(Placed in Library, See No. LT-6658/15/12)

...(Interruptions)